

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.569/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY : Ved Trademart Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391(2) & 394,100 to 104

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.	Nawal Kishore Jha	Advocate	Union of Inds	MC/K
	Senior Panel Counsel		Ro/Rajasthan	
2.	Mihedite R.	Advocate	Ved Trademart Pvt Ltd	JG
	Sande			

ORDER

For Order, see C.P. No. 564 of 2016.

sd/-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

sd/-
(R.VARDHARAJAN)
MEMBER(JUDICIAL)

02.05.2017

V.Sethi